

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.1878 of 2021

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Vikash Mehta @ Vikash Kumar                     ...                     Petitioner  
  Versus  
The State of Jharkhand                     ...                     Opposite Party

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CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

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For the Petitioner           : None  
For the State                 : None

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Order No.02 Dated- 22.04.2021

The matter is taken up through video conferencing.

No one turns up on behalf of the parties.

List this anticipatory bail application after a week.

**(Anil Kumar Choudhary, J.)**

Gunjan-